

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/199/2016**


**NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited**

**NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others**

**UNDER SECTION : 397/398**

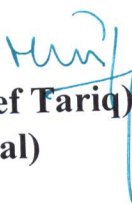
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<b>SIGNATURE</b>	

**REPRESENTATION BY WHOM**

1	Arun Karthik Mohan	Advocate, for Petitioner	
2.	C. PRABHAKAR	Company Secretary for Respondents (PCS)	

**ORDER**

Shri Arun Karthik Mohan, counsel for petitioner present. Shri C Prabhakar, PCS representing the respondents present. He sought further time for filing counter. Time extended finally. Put up on **02.01.2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**